

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10453/2016

DR. CHANDRA MOHAN VARMA

Appellant(s)

VERSUS

STATE OF U.P. THROUGH SECRETARY

Respondent(s)

Date : 15-06-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE RAJESH BINDAL
(VACATION BENCH)

For Appellant(s) Mr. M. Shoeb Alam, AOR
Ms. Garima Chaudhry, Adv.

For Respondent(s) Ms. Ananya Sahu, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. An adjournment letter has been moved on behalf of learned counsel for the appellant(s) on the ground that arguing counsel is not available.
2. At request, the matter shall not be taken up in vacation.
3. List the appeal in due course.

(NIRMALA NEGI)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR